

ment comprises of:—

(i) Day to day maintenance of service and petty building repairs, operation of lifts, generators, etc.

(ii) Annual repairs; and

(iii) Special repairs.

So far as items (ii) and (iii) above are concerned, these are generally executed through contracts only.

As far as the day to day maintenance works indicated at (i) above are concerned, these are executed through departmental labour. However, partly due to the extent ban on creation of new posts and partly for consideration of economy and efficiency some of these works are also being executed through contracts. But a majority of these works continue to be executed through departmental labour.

(c) In view of the position explained above, no new steps are proposed to be taken by the Government to get the work done through departmental workers only.

Production of Steel by SAIL

798. SHRI KALPNATH RAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there was a shortfall in production in SAIL units during the last two years and whether the tendency is still continuing;

(b) what were the targets of production during the respective years and the actual achievements;

(c) what are the reasons for the shortfall in production; and

(d) what are the steps being taken to step up production of steel in SAIL

THE MINISTER OF STEEL AND MINES (SHRI M. L. FOTEDAR):

(a) and (b) The targets and production of saleable steel during 1985-86 and 1986-87 are:

('000 tonnes)

	Target	Actual
1985-86	5960	6004
1986-87	7220	6312

(c) During the first quarter of 1987-88, although there has been an increase of 25 per cent in the production of saleable steel over the corresponding period last year, production was lower than target due to operational and maintenance problems at the plants and power shortage.

(d) The steps taken by SAIL to step up production are:

(i) ensuring adequate availability of inputs of the right quality and in the required quantity including import of low ash coking coal;

(ii) optimisation and augmentation of captive power generation;

(iii) systematic maintenance of equipment;

(iv) moulding a better work culture which focuses primarily on better team work and higher levels of discipline; and

(v) modernisation and technological upgradation of the plant.

Sale of DDA Flats on Power of Attorney

799. SHRI KALPNATH RAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware that several allottees of flats in DDA colonies sold their flats under the procedure of power of attorney or otherwise at huge profits or at rates ranging upto 10 times the price they paid to DDA;